

SPECIAL BENCH
COURT - I

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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/61(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTER OF COMPANIES WB & ORTEM ESTATES PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearance (via video conferencing/physically)

ORDER

1. None for the parties.
2. Post this matter on **23.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**